

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.16216 of 2019

Odisha State Legal Services Authority* *Petitioner

Mr. Gautam Misra, Senior Advocate (Amicus Curiae)

-versus-

State of Odisha and others* *Opposite Parties

Mr. B.P. Tripathy, A.G.A.

**CORAM:
THE CHIEF JUSTICE
JUSTICE M.S. RAMAN**

ORDER

02.03.2023

Order No.

17. 1. Today four affidavits have been handed over in Court by Mr. B.P. Tripathy, learned Additional Government Advocate for the State. These are the affidavits filed by the Special Secretary to the Government, Food Supplies and Consumer Welfare Department; Joint Secretary to the Government, PR & DW Department; Additional Secretary to the Government, Women and Child Development Department and State Nodal Officer, State Project Management Unit (PM POSHAN) and Special Secretary to the Government, School and Mass Education Department. Copies of the said affidavits and a video clip in a CD have been handed over to Mr. Gautam Misra, learned Senior Advocate (Amicus Curiae) who seeks some time to examine them and make submissions.
2. List on 27th March 2023 at 2 pm.

(Dr. S. Muralidhar)
Chief Justice

(M.S. Raman)
Judge